

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3552
TO BE ANSWERED ON AUGUST 10, 2023
'HOUSING FOR ALL-URBAN'**

**NO. 3552. SHRI RAJESHBHAI CHUDASAMA:
SHRI DHANUSH M. KUMAR:
SHRI C.N. ANNADURAI:
SHRI SELVAM G.:
SHRIMATI MANJULATA MANDAL:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the salient features of "Pradhan Mantri Awas Yojana" under "Housing for All-Urban";**
- (b) the amount of funds sanctioned, allocated and utilized under this scheme in Gujarat, Tamil Nadu and Odisha during the last five years and the current year along with the details of targets set and achievements made till date;**
- (c) whether the Government is on track to achieve its objective of providing 'Housing for All-Urban' and if so, the details thereof;**
- (d) the physical target fixed by the Government for construction of houses under 'Housing for All-Urban' scheme during the last three years and the current year in Gujarat, Tamil Nadu and Odisha;**
- (e) the details of the houses actually been constructed in the State of Gujarat, Tamil Nadu and Odisha during the above mentioned years;**
- (f) whether there is any delay in construction of houses and if so, the details thereof and the reasons therefor; and**
- (g) the other steps taken by the Government to achieve the goal of 'Housing for All-Urban'?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)to(g) The 'Land' and 'Colonisation' are State subject. The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather 'pucca' houses with basic civic services to all eligible urban beneficiaries. PMAY-U covers all statutory

towns as per Census 2011 and towns notified subsequently including Notified Planning / Development Areas. The scheme is being implemented through four verticals, i.e., Beneficiary Led Construction (BLC); Affordable Housing in Partnership (AHP); In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines.

Based on the project proposals submitted by States/ UTs, as on 31.07.2023, 118.90 lakh houses have been sanctioned under PMAY-U, out of which 112.30 lakh have been grounded for construction; of which 76.02 lakh had been completed and delivered to beneficiaries.

There are no fixed targets under PMAY-U Scheme. Based on the demand, State Government prepares project proposals and after approval of projects by State Level Sanctioning and Monitoring Committee (SLSMC) submits to the Ministry for sanctioning by Central Monitoring and Sanctioning Committee (CSMC). States/ UTs are required to adhere to the timeline as mentioned in Detailed Project Reports for completion of project. The States/UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated period.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

The details of physical and financial progress during last five years and current year along with physical progress during last three years and current year in Gujarat, Odisha and Tamil Nadu under PMAY-U is annexed as Annexure.

Annexure referred in reply to Lok Sabha Unstarred Question No. 3552 for 10-08-2023

Details of physical and financial progress during last five years and current year along with physical progress during last three years and current year in Gujarat, Odisha and Tamil Nadu under PMAY-U

Duration	Particulars	Gujarat	Odisha	Tamil Nadu
During last five years and current year	Central Assistance Sanctioned (₹ in Crores)	18,254.94	2,165.90	7,501.98
	Central Assistance Released (₹ in Crores)	17,126.52	1,788.69	7,359.66
	Central Assistance Utilised* (₹ in Crores)	17,725.79	1,962.26	8,796.91
	Houses Sanctioned (Nos)	8,32,408	1,39,451	4,40,462
	Houses Grounded for Construction (Nos)	8,25,491	1,22,876	3,68,454
	Constructions of Houses Completed/ Delivered (Nos)**	8,08,852	1,30,297	4,94,956
During last three years and current year	Houses Sanctioned (Nos)	4,90,710	79,891	2,04,799
	Houses Grounded for Construction (Nos)	4,16,165	69,834	76,659
	Constructions of Houses Completed/ Delivered (Nos)**	5,00,741	68,809	2,71,278

* Central Assistance utilised during last five years and current year includes fund utilised which were released in preceding years.

**Houses completed/delivered during the period includes completed houses which were sanctioned in preceding years.